

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 39 OF 2018

Dated: 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Ginni Global Ltd. Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Ms. Shikha Ohri
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1

ORDER

As agreed by learned counsel for the parties, list the matter on
09.12.2019.

**(S.D. Dubey)
Technical Member**

Pr/pk

**(Justice Manjula Chellur)
Chairperson**